

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st March, 2013

NO.HC.VII-01/2013/ 2583 /A. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Udalguri is transferred and posted as District and Sessions Judge, Darrang, Mangaldoi, vice Shri Arun Dutta to be retired on 31.03.2013 on superannuation.

Shri Saikia will hand over charge of his Court and Office to Shri Ashok Kumar Bora, District and Sessions Judge Designate, Udalguri on 30.03.2013 and take over charge of the Court and Office of District and Sessions Judge, Darrang, Mangaldoi from Shri Arun Dutta, in the afternoon of 31.03.2013.

NO.HC.VII-01/2013/ 2584 /A. Shri Ashok Kumar Bora Additional District and Sessions Judge, Fast Track Court, Rangia is transferred and posted as District and Sessions Judge, Udalguri, vice Shri Parthiv Jyoti Saikia transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Guwahati and take over charge of the Court and Office of the District and Sessions Judge, Udalguri from Shri Parthiv Jyoti Saikia positively on 30.03.2013.

NO.HC.VII-01/2013/ 2585 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service, as the Sessions Judge of the Sessions Division with Head-quarters as shown against his name to exercise such power within the local limits of his jurisdiction with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Ashok Kumar Bora	Udalguri	Udalguri

NO.HC.VII-01/2013/ 2586 /A. Smti Hema Devi Bhuyan, Additional District and Sessions Judge, No.2, Kamrup, Guwahati is posted at the same station i.e. Guwahati as Additional District and Sessions Judge, No.1, vice Shri Gautam Baruah already transferred.

Smti Bhuyan will hand over charge of her Court and Office to Smti Joosmita Sarma, Additional District and Sessions Judge, No.2 Designate and join her new assignment immediately.

NO.HC.VII-01/2013/ 2587 /A. Smti Joosmita Sarma, Additional District and Sessions Judge, Fast Track Court, No.3. Kamrup, Guwahati is posted at the same station i.e. Guwahati as Additional District and Sessions Judge, No.2, vice Smti Hema Devi Bhuyan posted at the same station.

Smti Sarma will hand over charge of her Court and Office to Shri Sunil Kumar Poddar, Additional District and Sessions Judge, Fast Track Court, No.3 Designate, Kamrup, Guwahati and join her new assignment immediately.

NO.HC.VII-01/2013/ 2588 /A. The High Court has been pleased to promote provisionally the following Officers in Grade-II of the Assam Judicial Service to Grade-I of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules:-

1. Shri Binod Kumar Chetri, Joint Registrar (Judicial-II), Gauhati High Court, Guwahati.
2. Shri Sunil Kumar Poddar, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup, Guwahati.
3. Smti Rita Kar, Chief Judicial Magistrate, Dibrugarh.
4. Shri Satya Nath Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup, Guwahati.

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NO.HC.VII-01/2013/ 2589 /A. On their provisional promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such :-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters
1.	Shri Binod Kumar Chetri	Additional District and Sessions Judge, Fast Track Court, Rangia (vice Shri Ashok Kumar Bora transferred.)	Rangia
2.	Shri Sunil Kumar Poddar	Additional District and Sessions Judge, Fast Track Court, No.3, Kamrup, Guwahati (vice Smti Joosmita Sarma posted at the same station)	Guwahati
3.	Smti Rita Kar	Additional District and Sessions Judge, Fast Track Court, Bongaigaon (against the vacant post)	Bongaigaon
4.	Shri Satya Nath Sarma	Additional District and Sessions Judge, Fast Track Court, Cachar, Silchar (against the vacant post)	Silchar

NO.HC.VII-01/2013/ 2590 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted provisionally from Grade-II to Grade-I of the Assam Judicial Service and place them on probation as per Rules, as Addl. District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters
1.	Shri Binod Kumar Chetri	Rangia	Rangia
2.	Shri Sunil Kumar Poddar	Kamrup	Guwahati
3.	Smti Rita Kar	Bongaigaon	Bongaigaon
4.	Shri Satya Nath Sarma	Cachar	Silchar

NO.HC.VII-01/2013/ 2591 /A. Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhubri is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, vice Smti Jolly Moni Sarmah voluntarily retired.

Shri Kalita will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

NO.HC.VII-01/2013/ 2592 /A. Smti Mallika Dutta, Additional Chief Judicial Magistrate, Jorhat is transferred and posted as Additional Chief Judicial Magistrate, Golaghat, vice Shri Pijush Pratim Bairagi transferred.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join at her new place of posting immediately.

NO.HC.VII-01/2013/ 2593 /A. Smti Sangeeta Gogoi Bora, Additional Chief Judicial Magistrate, Dhubri is posted at the same station i.e. Dhubri as Chief Judicial Magistrate, vice Shri Paban Chandra Kalita transferred.

Smti Gogoi Bora will hand over charge of her Court and Office to the senior Judicial Magistrate, 1st Class, Dhubri and join her new assignment immediately.

NO.HC.VII-01/2013/ 2594 /A. Smti Kanchan Newar, Civil Judge & Asstt. Sessions Judge, Dibrugarh is posted at the same station i.e. Dibrugarh as Chief Judicial Magistrate, Dibrugarh, vice Smti Rita Kar promoted provisionally to Grade-I of the Assam Judicial Service.

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Smti Newar will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and join her new assignment immediately.

NO.HC.VII-01/2013/ 2595 /A. Shri Nasim Akhtar, Additional Chief Judicial Magistrate, Dibrugarh is posted at the same station i.e. Dibrugarh as Civil Judge & Asstt. Sessions Judge, vice Smti Kanchan Newar posted at the same station.

Shri Akhtar will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Dibrugarh and join his new assignment immediately.

NO.HC.VII-01/2013/ 2596 /A. Shri Pijush Pratim Bairagi, Additional Chief Judicial Magistrate, Golaghat is transferred and posted as Additional Chief Judicial Magistrate, Dibrugarh, vice Shri Nasim Akhtar posted at the same station.

Shri Bairagi will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 2597 /A. The High Court has been pleased to promote temporarily the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules:-

1. Shri Ratnadip Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Karimganj.
2. Shri Jaspal Singh, Sub-Divisional Judicial Magistrate (S), Jorhat.
3. Shri Subhrangsu Dhar, Munsiff No.1, Morigaon.
4. Smti Munmun B. Sarma, Officiating Deputy Secretary, Assam State Legal Services Authority, Guwahati.
5. Shri Rafique Ahmed Tapadar, Deputy Registrar (G&C), Gauhati High Court, Guwahati.
6. Shri Ranju Medhi, Sub-Divisional Judicial Magistrate (S), Golaghat, presently working as Officer-on Special Duty, Gauhati High Court, Guwahati.
7. Shri Subhabrata Dutta, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar.

NO.HC.VII-10/2012/ 2598 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service as Addl. Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	Districts	Head-quarters
1.	Shri Subhrangsu Dhar	Jorhat	Jorhat (vice Smti Mallika Dutta transferred.)
2.	Shri Subhabrata Dutta	Dhubri	Dhubri (vice Smti Sangeeta Gogoi Bora posted at the same station)

NO.HC.VII-10/2012/ 2599 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily to Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the Districts and Sessions Division with Head-quarter as shown below against their names with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	Districts	Head-quarters
1.	Shri Ratnadip Bhattacharjee	Kamrup	Guwahati (vice Shri Satya Nath Sarma, Civil Judge & Asstt. Sessions Judge., No.2, Kamrup, Guwahati provisionally promoted to Grade-I of the Assam Judicial Service)

2.	Shri Jaspal Singh	Kamrup	Guwahati (vice Shri Sunil Kumar Poddar, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup, Guwahati provisionally promoted to Grade-I of the Assam Judicial Service)
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NO.HC.VII-10/2012/ 2600 /A. On her temporary promotion from Grade-III to Grade-II of the Assam Judicial Service, the services of Smti Munmun B. Sarma, Officiating Deputy Secretary, Assam State Legal Services Authority is regularized as Deputy Secretary, Assam State Legal Services Authority, Guwahati with effect from the date of issue of this Notification.

NO.HC.VII-10/2012/ 2601 /A. On his temporary promotion from Grade-III to Grade -II of the Assam Judicial Service, Shri Rafique Ahmed Tapadar, Deputy Registrar (G&C), Gauhati High Court, Guwahati is transferred and posted against the newly created post of Counsellor, Family Court, No.2, Kamrup, Guwahati, vide Notification No.JDJ.83/2010/18 dated 11.11.2010.

Shri Tapadar will hand over charge of his Office to the Deputy Registrar (Judicial-I), Gauhati High Court, Guwahati and join his new assignment immediately.

NO.HC.VII-10/2012/ 2602 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	Districts	Head-quarters
1.	Smti Sangeeta Gogoi Bora	Dhubri	Dhubri (vice Shri Paban Chandra Kalita transferred.)

NO.HC.VII-01/2013/ 2603 /A. The posting order of Shri Ranju Medhi, Sub-Divisional Judicial Magistrate (S), Golaghat, presently working as Officer -on-Special Duty, Gauhati High Court, Guwahati will be issued separately.

NO.HC.VII-01/2013/ 2604 /A. Shri Debojit Parasar, Munsiff No.1, Barpeta is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Udalguri, vice Abhijeet Kashyap expired

Shri Parasar will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join at his new place of posting immediately.

NO.HC.VII-01/2013/ 2605 /A. Shri Rajesh Kumar Todi, Munsiff No.2, Barpeta is posted at the same station i.e. Barpeta as Munsiff No.1, vice Shri Debojit Parasar transferred.

Shri Todi will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and join his new assignment immediately.

NO.HC.VII-01/2013/ 2606 /A. Smti Jyotshna Das, Judicial Magistrate, 1st Class, Morigaon is posted at the same station i.e. Morigaon as Munsiff No.1, vice Shri Subhrangsu Dhar transferred on temporary promotion to Grade-II of the Assam Judicial Service.

She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Morigaon and join her new assignment immediately.

NO.HC.VII-01/2013/ 2607 /A. Shri Nurjamal Haque, Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali is transferred and posted as Munsiff No.1, Dhubri, vice Shri Ankur Bhuyan transferred.

Shri Haque will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join at his new place of posting immediately.

NO.HC.VII-01/2013/ 2608 /A. Shri Ankur Bhuyan, Munsiff No.1, Dhubri is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali, vice Shri Nurjamal Haque transferred.

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Shri Bhuyan will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join at his new place of posting immediately.

NO.HC.VII-01/2013/ 2609 /A. Shri Arup Jyoti Baishya, Munsiff-cum- Judicial Magistrate, 1st Class, Sarupathar, is transferred and posted against the vacant post of Munsiff –cum- Judicial Magistrate, 1st Class, Abhayapuri.

Shri Baishya will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and proceed to join at his new place of posting immediately.

By Order,
Sd/-Robin Phukan,
REGISTRAR (VIGILANCE)

MEMO NO.HC.VII-01/2013/ 2610 - 2661 /A.

Dated 21.03.2013


Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information. He is requested to take necessary steps:-
 - (i) To invest Shri Ashok Kumar Bora with the power of District Judge
 - (ii) to invest the following Officers with the powers of Additional District Judge :-
 - (a) Shri Binod Kumar Chetri
 - (b) Shri Sunil Kumar Poddar
 - (c) Smti Rita Kar
 - (d) Shri Satya Nath Sarma
 - (iii) to invest the following Officers with the powers of Civil Judge:-
 - (a) Shri Nasim Akhtar
 - (b) Shri Ratnadip Bhattacharjee
 - (c) Shri Jaspal Singh
 - (iv) to take necessary steps for appointment of Smti Munmun B. Sarma as Deputy Secretary, Assam State Legal Services Authority, Guwahati.
2. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati.
6. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI, Assam, Guwahati.
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar. .
14. The Special Judge, Addl. CBI Court, NO.I & NO.II, Chandmari, Guwahati.
15. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. Shri Arun Dutta, District and Sessions Judge, Darrang, Mangaldoi. He is requested to hand over charge of his Court and Office to the Shri Parthiv Jyoti Saikia, District and Sessions Judge Designate, Darrang, Mangaldoi in the afternoon of 31.03.2013 on retirement on superannuation.
17. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Udalguri.
18. Shri Ashok Kumar Bora, Additional District and Sessions Judge, Fast Track Court, Rangia.
19. Smti Hema Devi Bhuyan, Additional District and Sessions Judge, No.1, Kamrup, Guwhati
20. Smti Joosmita Sarma, Additional District and Sessions Judge, FTC, No.3, Kamrup, Guwahati

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21. Shri Binod Kumar Chetri, Joint Registrar (Judicial-II), Gauhati High Court, Guwahati. He will hand over charge of his Office to the Registrar (Judicial), Gauhati High Court, Guwahati and proceed to join his new assignment immediately.
22. Shri Sunil Kumar Poddar, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup, Guwahati. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Guwahati and join his new assignment immediately.
23. Smti Rita Kar, Chief Judicial Magistrate, Dibrugarh. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (S), Dibrugarh and proceed to join her new assignment immediately.
24. Shri Satya Nath Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup, Guwahati. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Guwahati and proceed to join his new assignment immediately.
25. The Chief Judicial Magistrate, _____
26. The Joint Registrar (_____), Gauhati High Court, Guwahati.
27. Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhubri.
28. Smti Mallika Dutta, Additional Chief Judicial Magistrate, Jorhat.
29. Smti Sangeeta Gogoi Bora, Additional Chief Judicial Magistrate, Dhubri.
30. Smti Kanchan Newar, Civil Judge & Asstt. Sessions Judge, Dibrugarh.
31. Shri Nasim Akhtar, Additional Chief Judicial Magistrate, Dibrugarh.
32. Shri Pijush Pratim Bairagi, Additional Chief Judicial Magistrate, Golaghat.
33. Shri Ratnadip Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Karimganj. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.
34. Shri Jaspal Singh, Sub-Divisional Judicial Magistrate (S), Jorhat. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.
35. Shri Subhrangsu Dhar, Munsiff No.1, Morigaon. He will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and proceed to join his new assignment immediately.
36. Smti Munmun B. Sarma, Officiating Deputy Secretary, Assam State Legal Services Authority, Guwahati.
37. Shri Rafique Ahmed Tapadar, Deputy Registrar (G&C), Gauhati High Court, Guwahati.
38. Shri Ranju Medhi, Sub-Divisional Judicial Magistrate (S), Golaghat, presently working as OSD, Gauhati High Court, Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.
39. Shri Subhabrata Dutta, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.
40. Shri Debojit Parasar, Munsiff No.1, Barpeta.
41. Shri Rajesh Kumar Todi, Munsiff No.2, Barpeta.
42. Smti Jyotshna Das, Judicial Magistrate, 1st Class, Morigaon.
43. Shri Nurjamal Haque, Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali.
44. Shri Ankur Bhuyan, Munsiff No.1, Dhubri.
45. Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar.
46. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
47. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
48. The Superintendent (_____), Gauhati High Court, Guwahati
49. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
50. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
51. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)


 21/3/2013

21-03-13